

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

STARRED QUESTION NO:354  
ANSWERED ON:05.02.2004  
PARALLEL MARKETING OF LPG  
SURESH RAMRAO JADHAV (PATIL)

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) Whether the Government has taken a decision to permit private marketing agencies to sell surplus LPG available in the country, through the existing outlets;
- (b) if so, whether ONGC and GAIL are already scouting for a marketing arrangement for LPG with private agencies;
- (c) if so, whether such parallel marketing of LPG by private agencies require an amendment of LPG (Regulation of Supply & Distribution) Order, 2000; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI RAM NAIK)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NOT ANSWERED ON 05.02.2004.

(a) & (b): LPG produced in the country is not sufficient to meet total domestic requirement. However, Government is considering proposals to permit private marketing companies to sell LPG imported by them to domestic consumers at subsidized rates, and indigenous LPG producers to sell any seasonal surplus quantity through private parallel marketing companies. Government is not aware of any business discussion between GAIL/ONGC and other parties.

(c) & (d): Yes, Sir. LPG (Regulation of Supply & Distribution) Order, 2000 will require suitable modification.